HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

District and Sessions Judges – Transfers and Postings of District and Sessions Judges – **ORDERS - ISSUED**.

ROC.NO.955/2019-B.SPL.

NOTIFICATION NO.186-B.SPL.

DATED:22.03.2019.

The High Court pass the following Transfer and Posting orders:

- 1) Sri Lal Singh Srinivas Naik, VI Addl. District and Sessions Judge, Warangal at Mahabubabad, is transferred and posted as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Warangal, VICE Sri G. Anil Kiran Kumar, transferred.
- 2) Sri G. Anil Kiran Kumar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Warangal is transferred and posted as VI Addl. District and Sessions Judge, Warangal at Mahabubabad Vice Sri Lal Singh Srinivas Naik transferred.

Sri Lal Singh Srinivas Naik and Sri G. Anil Kiran Kumar shall take charge of their posts simultaneously.

NOTE: The Order placed in the High Court's Website http://hc.ts.nic.in and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR GENERAL (VIGILANCE)

To

- 1. The officers concerned.
- 2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
- 4. The Registrar (I.T)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.C) Department, Government of Telangana, Hyderabad.

- 6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
- **7.** The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 8. The Prl. District and Sessions Judge, Warangal.
- 9. The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Warangal
- 10. The VI Addl. District and Sessions Judge, Warangal at Mahabubabad.
- 11. The District Treasury Officer, Warangal.
- 12. The Sub Treasury Officer, Mahabubabad.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.